

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SRIKAKULAM

Dis No/216  
31-5-2022

Present: Sri G.Gopi,  
Principal District Judge,

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Sub: PUBLIC SERVICES -A.P.J.M & S.S - Internal Transfers - General Transfers for the year, 2022 - Transfers, consequential deputations and cancellation of deputations of certain staff members - Orders - Issued.

- Ref:
1. Hon'ble High Court's Circular in ROC.No. 1576/2019-C.3, Dt. 02.01.2021.
  2. This Court's Circular communicated in Dis.No.387, dated 15.02.2022.
  3. This Court's letter in Dis.No.672 and 673, dated 22.03.2022.
  4. This Court's letter in Dis.No.943, dated 26.04.2022.
  5. Hon'ble High Court's letter in ROC.No. 519/2022-C3, dated 19.05.2022.
  6. Other connected papers.

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**ORDER IN P.R.NO. 22/2022, DATED: 31-05-2022**

In pursuance of the references cited, the Principal District Judge, Srikakulam is pleased to pass the following Orders of General transfers for the year, 2022 in all the categories of employees in A.P.J.M.S.S :-

The following orders are hereby issued transferring , posting and deputing the following employees of this Unit:

The individuals shown in Column No. 2, presently working in the Category of Post and Court mentioned in Column No.3 are hereby transferred and posted to the Court shown in Column No.4.

**Senior Superintendent (Category. 02)**

| S.No. | Name of the employee     | Present working place and cadre                                  | Transfer place  | Whether the station posted is the choice of the employee                   | Remarks                                 |
|-------|--------------------------|--|---|--|---|
| 1     | 2                        | 3  | 4   | 5  | 6                                       |
| 1     | Sri K.V.Ramanmurthy      | Senior Superintendent, Principal District Court, Srikakulam      | --  | ---  | Retained for smooth running of Protocol |
| 2     | Sri D.Chandrasekhara Rao | Senior Superintendent<br>I Additional District Court, Srikakulam | Senior Civil Judge's Court, Sompeta<br>VICE<br>Sri B.Rama Rao                           | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years                  |
| 3     | Sri B.Rama Rao           | Senior Superintendent,<br>Senior Civil Judge's Court, Sompeta    | I Additional District Court, Srikakulam<br>VICE<br>Sri D.Chandrasekhara Rao transferred | 1 <sup>st</sup> Option   | Completion of 03 years                  |

|   |                  |   |  |  |                            |
|---|------------------|---|--|--|----------------------------|
| 4 | Sri S.Kantha Rao | Senior Superintendent,<br><br>II Additional District & Sessions Judge, for trial of offences against Women, Srikakulam, now working on deputation in the Court of I Additional Junior Civil Judge, Srikakulam | VI Additional District Court, Sompeta VICE Sri D.Naresh<br><br>This cancels the earlier deputation of the individual to work in the Court of I Additional Junior Civil Judge, Srikakulam | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years     |
| 5 | Sri D.Naresh     | Senior Superintendent,<br><br>VI Additional District Court, Sompeta   | Senior Civil Judge's Court, Rajam in the existing vacancy  | --   | Administrative Convenience |

**Stenographer Grade-I (Category. 4)**

| S.No. | Name of the employee | Present working place and cadre   | Transfer place  | Whether the station posted is the choice of the employee | Remarks                    |
|-------|----------------------|---|---|--|----------------------------|
| 1     | 2                    | 3   | 4   | 5  | 6                          |
| 6     | Smt S.Manjula        | Stenographer Grade-I, Prl. District Court, Srikakulam, now working on deputation in the Court of I Additional District Judge, Srikakulam            | I Additional District Court, Srikakulam in the existing vacancy.<br><br>This cancels the earlier deputation of the individual to work in the Court of I Additional District Judge, Srikakulam | Local adjustment   | Administrative Convenience |
| 7     | Sri A.Tirumala Rao   | Stenographer Grade-I,<br><br>V Additional District Court, Laxmipeta, now working on deputation in the Court of Principal District Judge, Srikakulam | Principal District Court, Srikakulam VICE Smt S.Manjula<br><br>This cancels the earlier deputation of the individual to work in the Court of V Additional District Judge, Laxmipeta           | Local adjustment   | Administrative Convenience |

**Stenographer Grade-III (Category. 6)**

| S.No. | Name of the employee   | Present working place and cadre  | Transfer place  | Whether the station posted is the choice of the employee                   | Remarks                |
|-------|------------------------|--|---|--|------------------------|
| 1     | 2                      | 3  | 4   | 5  | 6                      |
| 8     | Smt N.Surya Rajini     | Stenographer Grade-III,<br><br>PrI. Junior Civil Judge's Court, Srikakulam   | Junior Civil Judge's Court, Ponduru in the existing vacancy on joining, the individual is deputed to work in the Court of Senior Civil Judge, Rajam until further orders  | 2 <sup>nd</sup> Option   | Completion of 03 years |
| 9     | Smt N.Ganga Bhavani    | Stenographer Grade-III,<br><br>Junior Civil Judge's Court, Palasa  | Principal Junior Civil Judge's Court, Srikakulam<br>VICE<br>Smt N.Surya Rajini transferred  | 2 <sup>nd</sup> Option   | Completion of 03 years |
| 10    | Sri Ch.Appalaswamy     | Stenographer Grade-III,<br><br>Junior Civil Judge's Court, Narasannapeta, now working on deputation in the Court of Principal Senior Civil Judge, Srikakulam | Junior Civil Judge's Court, Palasa VICE Smt N.Ganga Bhavani transferred<br>This cancels the earlier deputation of the individual to work in the Court of Principal Senior Civil Judge, Srikakulam   | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years |
| 11    | Sri M.L.Prabhakara Rao | Stenographer Grade-III,<br><br>Junior Civil Judge's Court, Kotabommali, now working on deputation in the Court of Senior Civil Judge, Rajam                  | Judicial Magistrate of I Class, Special Mobile Court, Srikakulam in the existing vacancy.<br><br>This cancels the earlier deputation of the individual to work in the Court of Senior Civil Judge, Rajam<br><br>on joining, the individual is deputed to work in the Court of Principal Senior Civil Judge, Srikakulam until further orders | ---  | Completion of 03 years |

**Superintendent (Category. 03)**

| S.No. | Name of the employee   | Present working place and cadre   | Transfer place  | Whether the station posted is the choice of the employee                   | Remarks   |
|-------|------------------------|---|---|--|---|
| 1     | 2                      | 3   | 4   | 5  | 6   |
| 12    | Smt N.Hemalatha        | Superintendent, I Additional Junior Civil Judge's Court, Srikakulam, now working on deputation in the Court of Principal District Judge, Srikakulam | Junior Civil Judge's Court, Tekkali in the existing vacancy<br><br>on joining, the individual is deputed to work in the Court of Junior Civil Judge, Narasannapeta until further orders | 1 <sup>st</sup> Option   | Completion of 03 year                                       |
| 13    | Sri M.Venkata Rao      | Superintendent, Principal District Court, Srikakulam  | Junior Civil Judge's Court, Kotabommali<br>VICE<br>Sri A.Prasada Rao  | 2 <sup>nd</sup> Option   | Completion of 03 years                                      |
| 14    | Sri A.Prasada Rao      | Superintendent, Junior Civil Judge's Court, Kotabommali   | I Additional Junior Civil Judge's Court, Srikakulam<br>VICE<br>Smt N.Hemalatha transferred  | 1 <sup>st</sup> Option   | Completion of 03 years and his son was died due to Covid-19 |
| 15    | Sri Pala Srinivasa Rao | Superintendent, Junior Civil Judge's Court, Pathapatnam   | Principal District Court, Srikakulam in the existing vacancy  | 1 <sup>st</sup> Option   | Completion of 03 years                                      |
| 16    | Sri P.Rama Rao         | Superintendent, Junior Civil Judge's Court, Kothuru   | Junior Civil Judge's Court, Ichapuram in the existing vacancy<br><br>on joining, the individual is deputed to work in the Court of Junior Civil Judge, Rajam until further orders       | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years                                      |

|    |                    |  |  |  |                           |
|----|--------------------|--|--|--|---------------------------|
| 17 | Sri S.Markendeyulu | Superintendent,<br>Principal Junior<br>Civil Judge's<br>Court, Sompeta   | Junior Civil<br>Judge's Court,<br>Pathapatnam<br>VICE<br>Sri Pala Srinivasa<br>Rao transferred   | For want of<br>suitable<br>vacancy and<br>adjustment<br>unable to<br>consider the<br>options | completion<br>of 03 years |
| 18 | Sri T.Nooka Raju   | Superintendent,<br>Principal<br>District Court,<br>Srikakulam ,<br>now working on<br>deputation in the<br>Court of Junior<br>Civil Judge,<br>Ichapuram | Junior Civil<br>Judge's Court,<br>Kothuru VICE<br>Sri P.Rama Rao<br>transferred<br><br>This cancels the<br>earlier deputation<br>of the individual<br>to work in the<br>Court of Junior<br>Civil Judge,<br>Ichapuram | --   | Completion<br>of 03 years |

**Senior Assistant (Category. 7)**

| S.No. | Name of the employee      | Present working<br>place and cadre   | Transfer place   | Whether<br>the station<br>posted is<br>the choice<br>of the<br>employee                            | Remarks                   |
|-------|---------------------------|--|--|--|---------------------------|
| 1     | 2                         | 3  | 4  | 5  | 6                         |
| 19    | Sri B.Venkateswara<br>Rao | Senior Assistant,<br>Senior Civil<br>Judge's Court,<br>Tekkali, now<br>working on<br>deputation in the<br>Court of 1 <sup>st</sup><br>Additional<br>Junior Civil<br>Judge,<br>Srikakulam | VI Additional<br>District Court,<br>Sompeta VICE<br>Sri Y.Ravi Prasad<br><br>This cancels the<br>earlier deputation of<br>the individual to<br>work in the Court of<br>I Additional Junior<br>Civil Judge,<br>Srikakulam | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider<br>the<br>options | completion of<br>03 years |
| 20    | Sri G.Srinivasa Rao       | Senior Assistant,<br>Senior Civil<br>Judge's Court,<br>Tekkali, now<br>working on<br>deputation in the<br>Court of V<br>Additional<br>District Judge,<br>Laxmipeta                       | Junior Civil Judge's<br>Court, Kothuru<br>VICE<br>Sri K.Rajasekharam<br><br>This cancels the<br>earlier deputation of<br>the individual to<br>work in the Court of<br>V Additional<br>District Judge,<br>Laxmipeta       | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider<br>the<br>options | completion of<br>03 years |

|    |                    |   |  |  |  |
|----|--------------------|---|--|--|--|
| 21 | Sri L.Yarrayya     | Senior Assistant,<br>Senior Civil Judge's Court, Sompeta, now working on deputation in the Court of Additional Senior Civil Judge, Srikakulam   | Senior Civil Judge's Court, Tekkali VICE Sri G.Srinivasa Rao<br><br>This cancels the earlier deputation of the individual to work in the Court of Additional Senior Civil Judge, Srikakulam                                  | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years   |
| 22 | Sri V.Kiran Kumar  | Senior Assistant,<br>Special Judicial Magistrate of 1 <sup>st</sup> Class, Proh., & Excise Court, Srikakulam and now working on deputation in the Court of Principal Senior Civil Judge, Srikakulam | V Additional District Court, Laxmipeta in the existing vacancy<br><br>This cancels the earlier deputation of the individual to work in the Court of Principal Senior Civil Judge, Srikakulam                                 | --   | Completion of 03 years<br><br>administrative convenience and medical grounds |
| 23 | Sri Y.Ravi Prasad  | Senior Assistant,<br>VI Additional District Court, Sompeta, now working on deputation in the Court of Junior Civil Judge, Narasannapeta   | II Additional District Judge, for trial of offences against Women, Srikakulam in the existing vacancy<br><br>This cancels the earlier deputation of the individual to work in the Court of Junior Civil Judge, Narasannapeta | 3 <sup>rd</sup> Option   | Completion of 03 years   |
| 24 | Sri K.Rajasekharam | Senior Assistant,<br>Junior Civil Judge's Court, Kothuru, now working on deputation in the Court of Junior Civil Judge, Rajam   | Special Judicial Magistrate of I Class, Proh., & Excise Court, Srikakulam VICE Sri V.Kiran Kumar transferred<br><br>This cancels the earlier deputation of the individual to work in the Court of Junior Civil Judge, Rajam  | For want of suitable vacancy and adjustment unable to consider the options | Completion of 03 years   |

**Junior Assistant (Category. 8)**

| S.No. | Name of the employee and cadre | Present working place and cadre   | place and posting   | Whether the station posted is the choice of the employee                   | Remarks                |
|-------|--------------------------------|---|---|--|------------------------|
| 1     | 2                              | 3   | 4   | 5  | 6                      |
| 25    | Sri N.N.S. Love Kumar,         | Junior Assistant, Principal District Court, Srikakulam  | Senior Civil Judge's Court, Tekkali in the existing vacancy   | 2 <sup>nd</sup> option   | completion of 03 years |
| 26    | Sri D.Butchi                   | Junior Assistant, Family Court-cum-III Additional District Judge, Srikakulam, now working on deputation in the Special Court for trial offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act) | Senior Civil Judge's Court, Tekkali in the existing vacancy<br><br>This cancels the earlier deputation of the individual to work in the Special Court for trial offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act) Srikakulam | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years |
| 27    | Sri S.Simhachalam              | Junior Assistant, Family Court-cum-III Additional District Judge, Srikakulam, now working on deputation in the Court of Judicial Magistrate of I Class, Special Mobile Court, Srikakulam                                    | Additional Junior Civil Judge's Court, Sompeta in the existing vacancy<br><br>This cancels the earlier deputation of the individual to work in the Court of Judicial Magistrate of I Class, Special Mobile Court, Srikakulam                                    | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years |
| 28    | Sri K.Trinada Rao              | Junior Assistant, Family Court-cum-III Additional District Judge, Srikakulam  | Principal Junior Civil Judge's Court, Sompeta VICE Sri J.Ramanamurthy   | ---  | completion of 03 years |
| 29    | Sri A.V.L.V.Prasad             | Junior Assistant, Office of the Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Court, Srikakulam, now working on deputation in the Court of I Additional District Judge, Srikakulam  | Junior Civil Judge's Court, Kotabommali in the existing vacancy.<br><br>This cancels the earlier deputation of the individual to work in the Court of I Additional District Judge, Srikakulam   | 2 <sup>nd</sup> Option   | completion of 03 years |

|    |                        |  |  |  |   |
|----|------------------------|--|--|--|---|
| 30 | Sri E.Vijaya Ramaswamy | Junior Assistant,<br>Prl. Senior Civil Judge's Court, Srikakulam   | Junior Civil Judge's Court, Palasa VICE Sri J.S.Prakash Babu   | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years  |
| 31 | Sri N.Govinda Rao      | Junior Assistant,<br>Junior Civil Judge's Court, Narasannapeta, now working on deputation in the Court of Spl. Judicial Magistrate of I Class, Proh., & Excise Court, Srikakulam | Junior Civil Judge's Court, Ponduru VICE Sri G.Lakshmana Rao<br>This cancels the earlier deputation of the individual to work in the Court of Spl. Judicial Magistrate of I Class, Proh., & Excise Court, Srikakulam | 3 <sup>rd</sup> Option   | completion of 03 years  |
| 32 | Sri K.Sairamu          | Junior Assistant,<br>I Additional Junior Civil Judge's Court, Srikakulam   | Junior Civil Judge's Court, Kothuru VICE Sri S.Harischandradu  | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years  |
| 33 | Sri G.Neeladri Rao     | Junior Assistant,<br>Prl. Junior Civil Judge's Court, Srikakulam   | Junior Civil Judge's Ponduru VICE Sri K.Umamaheswara Rao   | 2 <sup>nd</sup> Option   | completion of 03 years  |
| 34 | Smt A. Leela Rani      | Junior Assistant,<br>Judicial Magistrate of I Class, Special Mobile Court, Srikakulam  | Junior Civil Judge's Court, Palakonda VICE Smt K.Bharathi  | 2 <sup>nd</sup> Option   | completion of 03 years  |
| 35 | Sri J.Muralidhar       | Junior Assistant,<br>Prl. Junior Civil Judge's Court, Srikakulam, now working on deputation in the Court of Principal District Judge, Srikakulam                                 | Principal Junior Civil Judge's Court, Sompeta VICE Sri D.Raghava Rao<br>This cancels the earlier deputation of the individual to work in the Court of Principal District Judge, Srikakulam                           | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years  |
| 36 | Sri K.Chandrasekhar    | Junior Assistant,<br>VI Additional District Court, Sompeta   | Family Court-cum-III Additional District Judge, Srikakulam VICE Sri S.Simhachalam  | 1 <sup>st</sup> Option   | His option is considered as per Hon'ble High Court's ROC.No. 519/2022-C3, dated 19.05.2022. |



|    |                      |   |  |   |                           |
|----|----------------------|---|--|---|---------------------------|
| 37 | Sri J.Ramanamurthy   | Junior Assistant,<br>Prl. Junior Civil<br>Judge's Court,<br>Sompeta   | Junior Civil Judge,<br>Ichapuram VICE<br>Sri Seepana Srinivasa<br>Rao  | 1 <sup>st</sup> Option  | completion of<br>03 years |
| 38 | Sri D.Raghava Rao    | Junior Assistant,<br>Prl. Junior Civil<br>Judge's Court,<br>Sompeta, now<br>working on<br>deputation in the<br>Court of Senior<br>Civil Judge,<br>Tekkali | Junior Civil Judge's<br>Court, Narasannapeta<br>VICE<br>Sri N.Govinda Rao<br>transferred<br><br>This cancels the earlier<br>deputation of the<br>individual to work in<br>the Court of Senior<br>Civil Judge, Tekkali            | 1 <sup>st</sup> Option  | completion of<br>03 years |
| 39 | Smt P.Venkatamma     | Junior Assistant,<br>Junior Civil<br>Judge's Court,<br>Rajam  | I Additional Junior<br>Civil Judge's Court,<br>Srikakulam in the<br>existing vacancy   | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider<br>the options | Completion of<br>03 years |
| 40 | Sri R.Prakasa Rao    | Junior Assistant,<br>Junior Civil<br>Judge's Court,<br>Rajam, now<br>working on<br>deputation in the<br>Court of Senior<br>Civil Judge, Rajam             | Judicial Magistrate of<br>I Class, Special<br>Mobile Court,<br>Srikakulam in the<br>existing vacancy.<br><br>This cancels the earlier<br>deputation of the<br>individual to work in<br>the Court of Senior<br>Civil Judge, Rajam | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider<br>the options | completion of<br>03 years |
| 41 | Sri K.Bharathi       | Junior Civil<br>Judge's Court,<br>Palakonda   | Principal Senior Civil<br>Judge's Court,<br>Srikakulam<br>VICE<br>Sri E.Vijaya<br>Ramaswamy  | 1 <sup>st</sup> Option  | completion of<br>03 years |
| 42 | Sri J.S.Prakash Babu | Junior Assistant,<br>Junior Civil<br>Judge's Court,<br>Palasa   | Special Court for trial<br>offences under the<br>Protection of Children<br>from Sexual Offences<br>Act, 2012 (POCSO<br>Act) Srikakulam in<br>the existing vacancy  | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider<br>the options | completion of<br>03 years |
| 43 | Sri T.Narayana Rao   | Junior Assistant,<br>Junior Civil<br>Judge's Court,<br>Ichapuram, now<br>working on<br>deputation in the<br>Court of Senior<br>Civil Judge,<br>Tekkali    | Judicial Magistrate of<br>I Class, Special<br>Mobile Court,<br>Srikakulam<br>VICE<br>Smt A.Leela Rani<br>transferred<br>This cancels the earlier<br>deputation of the<br>individual to work in<br>the Court of Senior            | 1 <sup>st</sup> Option  | completion of<br>03 years |

|    |                           |  |   |  |                        |
|----|---------------------------|--|---|--|------------------------|
|    |                           |  | Civil Judge, Tekkali  |  |                        |
| 44 | Sri Seepana Srinivasa Rao | Junior Assistant, Junior Civil Judge's Court, Ichapuram  | Additional Senior Civil Judge, Srikakulam in the existing vacancy   | For want of suitable vacancy and adjustment unable to consider the options | completion of 03 years |
| 45 | Sri G.Lakshmana Rao       | Junior Assistant, Junior Civil Judge's Court, Ponduru  | Junior Civil Judge's Court, Rajam VICE Smt P.Venkatamma transferred   | 3 <sup>rd</sup> Option   | completion of 03 years |
| 46 | Sri K.Umamaheswara Rao    | Junior Assistant, Junior Civil Judge's Court, Ponduru  | Junior Assistant-cum – Data processing Assistant, II Additional District Judge, for trial of offences against women, Srikakulam in the existing vacancy,<br><br>on joining, the individual is deputed to work in the Court of I Additional District Judge, Srikakulam, until further orders | 3 <sup>rd</sup> Option   | completion of 03 years |
| 47 | Sri S.Harischandrudu      | Junior Assistant, Junior Civil Judge's Court, Kothuru  | I Additional Junior Civil Judge's Court, Srikakulam VICE Sri K.Sairamu transferred  | 1 <sup>st</sup> Option   | completion of 03 years |
| 48 | Smt T.P.H.Sudha           | Junior Assistant, Junior Civil Judge's Court, Narasannapeta, now working on deputation in the Court of II Additional District Judge, for trial of offences against Women, Srikakulam | Junior Civil Judge's Court, Amadalavalasa in the existing vacancy.<br><br>This cancels the earlier deputation of the individual to work in the Court of II Additional District Judge, for trial of offences against Women, Srikakulam   | 3 <sup>rd</sup> Option   | completion of 03 years |

**Typist (Category. 9)**

| S.No. | Name of the employee | Present working place and cadre   | Transfer place  | Whether the station posted is the choice of the employee | Remarks  |
|-------|----------------------|---|---|--|--|
| 1     | 2                    | 3   | 4   | 5  | 6  |
| 49    | Sri S.Sankara Rao    | Typist,<br>Principal District<br>Court, Srikakulam                                  | --  | --   | Retained at<br>Principal<br>District Court<br>for<br>Administrative<br>convenience |
| 50    | Sri P.Srinivasa Rao  | Typist,<br>Family Court-<br>cum- III<br>Additional<br>District Judge,<br>Srikakulam | Junior Civil<br>Judge's Court,<br>Rajam in the<br>existing<br>vacancy                                       | 2 <sup>nd</sup> Option                                   | Completion of<br>03 years  |
| 51    | Sri P.Venkata Ramana | Typist,<br>I Additional<br>District Court,<br>Srikakulam                            | Junior Civil<br>Judge's Court,<br>Kotabommali<br>VICE<br>Sri Y.Rama<br>Krishna                              | 3 <sup>rd</sup> Option                                   | Completion of<br>03 years  |
| 52    | Sri G.Suresh         | Typist,<br>Senior Civil<br>Judge's Court,<br>Rajam                                  | Family Court-<br>cum- III<br>Additional<br>District Judge,<br>Srikakulam<br>VICE<br>Sri P.<br>Srinivasa Rao | 3 <sup>rd</sup> Option                                   | Completion of<br>03 years  |
| 53    | Sri Y.Rama Krishna   | Typist,<br>Junior Civil<br>Judge's Court,<br>Kotabommali                            | I Additional<br>District Court,<br>Srikakulam<br>VICE<br>Sri P.Venkata<br>Ramana<br>transferred             | 3 <sup>rd</sup> Option                                   | Completion<br>of 03 years  |
| 54    | Sri B.Manga Raju     | Typist,<br>Junior Civil<br>Judge's Court,<br>Narasannapeta                          | Principal<br>Junior Civil<br>Judge's Court,<br>Srikakulam<br>VICE<br>Smt<br>T.Leelavathi                    | 1 <sup>st</sup> Option                                   | Completion of<br>03 years  |
| 55    | Sri T.Leelavathi     | Typist,<br>Principal Junior<br>Civil Judge's<br>Court, Srikakulam                   | Junior Civil<br>Judge's Court,<br>Narasannapeta<br>VICE<br>Sri B.Manga<br>Raju<br>transferred               | 1 <sup>st</sup> Option                                   | Completion of<br>03 years  |
| 56    | Sri B.Babu Rao       | Typist,<br>VI Additional<br>District Court,<br>Sompeta                              | Senior Civil<br>Judge's Court,<br>Rajam VICE<br>Sri G.Suresh<br>transferred                                 | 2 <sup>nd</sup> Option                                   | Completion of<br>03 years  |

**Field Assistant (Category. 10)**

| S.No. | Name of the employee | Present working place and cadre   | Transfer place   | Whether the station posted is the choice of the employee  | Remarks   |
|-------|----------------------|---|--|---|---|
| 1     | 2                    | 3   | 4  | 5   | 6   |
| 57    | Sri S.Siddardha      | Field Assistant ,<br>Principal District<br>Court,<br>Srikakulam   | Junior Civil<br>Judge's Court,<br>Amadalavalasa<br>VICE<br>Sri B.Simhachalam   | --  | As per<br>Hon'ble<br>High<br>Court's<br>ROC.No.<br>519/2022-<br>C3, dated<br>19.05.2022 |
| 58    | Sri B.Simhachalam    | Field Assistant ,<br>Junior Civil<br>Judge's Court,<br>Amadalavalasa,<br>now working on<br>deputation in the<br>Court of Principal<br>District Judge,<br>Srikakulam | Senior Civil<br>Judge's Court,<br>Rajam VICE<br>Sri B.Ganeswarao<br><br>This cancels the<br>earlier deputation<br>of the individual to<br>work in the Court<br>of Principal<br>District Judge,<br>Srikakulam | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years   |
| 59    | Sri I.Adinarayana    | Field Assistant ,<br>Senior Civil<br>Judge's Court,<br>Rajam  | Junior Civil<br>Judge's Kothuru in<br>the existing<br>vacancy  | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years   |
| 60    | Sri B.Ganeswara Rao  | Field Assistant ,<br>Senior Civil<br>Judge's Court,<br>Rajam  | Principal District<br>Court, Srikakulam<br>VICE<br>Sri S.Siddardha<br>transferred  | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years   |
| 61    | Sri L.Kali Prasad    | Field Assistant ,<br>Junior Civil<br>Judge's Court,<br>Tekkali  | Senior Civil<br>Judge's Court,<br>Sompeta VICE<br>Sri P.Venkata Rao  | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years   |

|    |                   |  |   |   |                           |
|----|-------------------|--|---|---|---------------------------|
| 62 | Sri G.Ramaswamy   | Field Assistant ,<br>Junior Civil<br>Judge's Court,<br>Ichapuram   | Senior Civil<br>Judge's Court,<br>Rajam<br>VICE<br>Sri I.Adinarayana<br>transferred   | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years |
| 63 | Sri B.Adinarayana | Field Assistant ,<br>Junior Civil<br>Judge's court,<br>Kotabommali | Junior Civil<br>Judge's Court,<br>Ichapuram<br>VICE<br>Sri G.Ramaswamy<br>transferred | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years |
| 64 | P.Venkata Rao     | Field Assistant ,<br>Senior Civil<br>Judge's Court,<br>Sompeta     | Junior Civil<br>Judge's Court,<br>Tekkali<br>VICE<br>Sri L.Kali Prasad<br>transferred | For want of<br>suitable<br>vacancy<br>and<br>adjustment<br>unable to<br>consider the<br>options | Completion<br>of 03 years |

**Examiner (Category. 11)**

| S.No. | Name of the employee             | Present working<br>place and cadre                    | Transfer place  | Whether the<br>station<br>posted is the<br>choice of the<br>employee | Remarks                   |
|-------|----------------------------------|---|---|--|---------------------------|
| 1     | 2                                | 3   | 4   | 5  | 6                         |
| 65    | Sri Kondapalli Sudhakara<br>Rao, | Examiner,<br>Junior Civil<br>Judge's Court,<br>Palasa | Examiner,<br>II Additional<br>District Judge,<br>for trial of<br>offences against<br>Women,<br>Srikakulam in<br>the existing<br>vacancy<br>On joining,<br>the individual is<br>deputed to work<br>in the Court of I<br>Special Judicial<br>Magistrate of I<br>Class, Proh., &<br>Excise Court,<br>Srikakulam<br>until further<br>orders | 1 <sup>st</sup> Option   | Completion<br>of 03 years |

**Copyist (Category. 12)**

| S.No. | Name of the employee | Present working place and cadre                      | Transfer place   | Whether the station posted is the choice of the employee | Remarks                                       |
|-------|----------------------|--|--|--|---|
| 1     | 2                    | 3  | 4  | 5  | 6   |
| 66    | Sri G.Sreeramulu     | Copyist,<br>Principal District<br>Court, Srikakulam  | ---  | ---  | Retained for<br>administrative<br>convenience |
| 67    | Sri N.Chitti Babu,   | Copyist,<br>Junior Civil<br>Judge's Court,<br>Palasa | Senior Civil<br>Judge's<br>Court,<br>Tekkali in<br>the existing<br>vacancy | 3 <sup>rd</sup> Option                                   | Completion<br>of 03 years                     |

**Driver (Category. 14)**

| S.No. | Name of the employee | Present working place  | Transfer place  | Whether the station posted is the choice of the employee | Remarks  |
|-------|----------------------|--|---|--|--|
| 1     | 2                    | 3  | 4   | 5  | 6  |
| 68    | Sri P.Hanman Kumar   | Driver,<br>Principal District<br>Court, Srikakulam   | --  | --   | Retained as<br>his Unit<br>transfer is<br>pending  |
| 69    | Sri Sy.Basheer       | Driver,<br>Judicial<br>Magistrate of I<br>Class, Special<br>Mobile Court,<br>Srikakulam, now<br>working on<br>deputation in the<br>Court of Special<br>Judge for trial of<br>cases under SCs<br>& STs (POA)<br>Act-cum--<br>IV Additional<br>District Court,<br>Srikakulam | VI Additional<br>District<br>Court,<br>Sompeta<br>VICE<br>Sri<br>M.Srinivasa<br>Rao<br><br>This cancels<br>the earlier<br>deputation of<br>the individual<br>to work in the<br>Court of<br>Special Judge<br>for trial of<br>cases under<br>SCs & STs<br>(POA) Act-<br>cum-<br>IV Additional<br>District<br>Court,<br>Srikakulam | ---  | Completion of<br>03 years  |
| 70    | Sri M.Srinivasa Rao  | Driver, VI<br>Additional<br>District Court,<br>Sompeta   | Judicial<br>Magistrate of<br>I Class,<br>Special<br>Mobile<br>Court,<br>Srikakulam,<br>Sri<br>Sy. Basheer<br>transferred  | --   | Administrative<br>Convenience<br>Request<br>application of<br>the individual<br>is considered<br>and his son<br>was died due<br>to met with<br>road accident |

**Record Assistant (Category. 15(a) )**

| S.No. | Name of the employee | Present working place and cadre   | Transfer place   | Whether the station posted is the choice of the employee                   | Remarks                 |
|-------|----------------------|---|--|--|-------------------------|
| 1     | 2                    | 3   | 4  | 5  | 6                       |
| 71    | Sri P.Ramu           | Record Assistant, Principal District Court, Srikakulam  | Junior Civil Judge's Court, Palasa VICE Sri B.Kumar Krishna  | For want of suitable vacancy and adjustment unable to consider the options | Completion of 03 years  |
| 72    | Sri J.Jyothi Suman   | Record Assistant, Family Court-cum-III Additional District Court, Srikakulam  | Junior Civil Judge's Court, Narasannapeta VICE Sri Ch.Satyanarayana-murthy   | 3 <sup>rd</sup> Option   | Completion of 03 years  |
| 73    | Smt B.Govindamma     | Record Assistant, Special Judicial Magistrate of 1 <sup>st</sup> Class, Prohibition & Excise Court, Srikakulam, now working on deputation in the Court of Prl. Senior Civil Judge, Srikakulam | Junior Civil Judge's Court, Ponduru VICE Sri V.Chandrasekhar<br><br>This cancels the earlier deputation of the individual to work in the Court of Prl. Senior Civil Judge, Srikakulam  | 1 <sup>st</sup> Option   | Completion of 03 years  |
| 74    | Smt R.Subhavathi,    | Record Assistant, 1 <sup>st</sup> Additional Junior Civil Judge's court, Srikakulam   | Junior Civil Judge's Court, Tekkali VICE Sri J.Kiran Kumar   | 3 <sup>rd</sup> Option   | Completion of 03 6years |
| 75    | Sri A.Tulasi Rao,    | Record Assistant, Senior Civil Judge's Court, Sompeta   | Special Judicial Magistrate of 1 <sup>st</sup> Class, Prohibition & Excise Court, Srikakulam VICE Smt B.Govindamma transferred ,<br>on joining, the individual is deputed to work in the Court of Prl. Senior Civil Judge, Srikakulam until further orders | For want of suitable vacancy and adjustment unable to consider the options | Completion of 03 years  |
| 76    | Sri J.Kiran Kumar,   | Record Assistant, Junior Civil Judge's Court, Tekkali, now working on deputation in the Court of Principal Senior Civil Judge, Srikakulam   | Senior Civil Judge's Court, Sompeta VICE Sri A.Tulasi Rao transferred<br>This cancels the earlier deputation of the individual to work in the Court of Prl. Senior Civil Judge, Srikakulam   | For want of suitable vacancy and adjustment unable to consider the options | Completion of 03 years  |
| 77    | Sri B.Kumar Krishna  | Record Assistant, Junior Civil Judge's Court, Palasa  | Family Court-cum- III Additional District Judge, Srikakulam VICE Sri J.Jyothi suman transferred  | 3 <sup>rd</sup> Option   | Completion of 03 years  |

|    |                              |   |   |  |                        |
|----|------------------------------|---|---|--|------------------------|
| 78 | Sri Ch.Satyanarayana Murthy, | Record Assistant, Junior Civil Judge's Court, Narasannapeta | Principal District Court, Srikakulam VICE Sri P.Ramu transferred        | 1 <sup>st</sup> Option   | Completion of 03 years |
| 79 | Sri V.Chandrasekhar          | Record Assistant, Junior Civil Judge's Court, Ponduru       | I Additional Junior Judge, Srikakulam VICE Smt R.Subhavathi transferred | For want of suitable vacancy and adjustment unable to consider the options | Completion of 03 years |

**Note:**

- i) All the aforesaid staff members should be relieved forthwith and they should join in their respective posts without availing full joining time.
- ii) The above said individuals are directed to complete their pending work and to handover detailed charge to their branches as per the directions of the respective Officers.
- iii) The Officer concerned are requested to relieve the individuals immediately after handing over of charge of their respective branches.
- iv) The SI.Nos. 5 and 70 are not entitled any TTA and joining time.
- v) The SI.No. 24 is hereby directed to attend his back duties as well as duties of his promotion post ie., Senior Assistant until further orders.
- vi) Any request for change of postings will not be entertained and such effort will viewed seriously.
- vii) Concerned Presiding Officers and CMOs are requested to entrust work to all the employees transferred and joined in their respective posts by way of specific order and obtain acknowledgment as to entrustment of the specific branch of work since the same will be helpful to fix the liability on the individual employee.
- viii) While entrusting the work by way of specific office order to the newly transferred employees the concerned POs and CMOs are requested to verify and pass a specific order as to entrustment of specific branch even in respect of the other employees if there is no specific office order already passed.
- ix) It shall be the primary responsibility of the transferred employee to complete entire pending work and the Secondary responsibility will on the CMO/Superintendents or whoever is in that capacity to see that the pending work is cleared.
- x) The options given by the individuals for their interested stations and most of the employees sought these options ie., Srikakulam, Narasannapeta, Amadalavalasa and Ponduru. However, for the purpose of maintaining equilibrium and rational distribution of staff, options of all employees could not be considered, however, they are considered to the maximum possible extent.

Principal District Judge,  
Srikakulam. *[Signature]*

To  
The individuals under transfer through proper channel.

**Copies to:**

1. All the Judicial Officers in the District.
2. The Senior Superintendents, (Accounts, C.N & R.K), Principal District Court, Srikakulam
3. The Superintendents, (CS & OP Cell), Principal District Court, Srikakulam.
4. The System Officer, E-Courts, Principal District Court, Srikakulam, with a direction to upload these proceedings in the Srikakulam District Court's website.
5. The Stock file.